

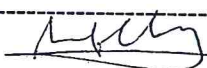

(2)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/221/2016  
NAME OF THE PETITIONER(S) : S. John Rose  
NAME OF THE RESPONDENT(S) : The Tamil Nadu Mercantile Bank Limited  
UNDER SECTION : 111 of the CA 1956 / 59 of the CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	A. UMAPATHY	Counsel for Petitioner	
2)	Sharanya Vaidyanathan	Counsel for	
	for T. Poornam	the first Respondent	

**ORDER**

Counsels for both the parties are present. Counsel for the Respondent is directed to file detailed counter to the Application. Counsel for the Petitioner is directed to send a private notice to the proposed Respondent and file proof of the same before next date of hearing. Put up on **18.01.2018 at 10.30 A.M.**

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk